

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 16/221/14

PRESENT: SMT. INA MALHOTRA,
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04-10-2017**

NAME OF THE COMPANY:M/s ET Infradevelopment (P) Ltd. 209(5) and 209(1)

SECTION OF THE COMPANIES ACT: 621A

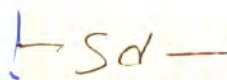
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present: Mr. Suresh Kumar, Advocate for the Petitioner

Ms. Aparna Mudiam, AR from the office of ROC.

ORDER

For Orders


(Ina Malhotra)
Member (J)